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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 189 of 2017 and TP 24-B/2016
In TP No. 24/397-398/NCLT/AHM/2016 (New)
CA 106 of 2015 In C.P. No. 22/397-398/CLB/MB/2012(Old)**

Coram:



**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017**

Name of the Company: Niklesh T. Nihalani
V/s.
Rohit Dyeing & Printing Mills Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Dr S.K. Jain	PCS	for 1, 2, 7 & 8	
2.	D R. DAVE	PCS	for petitioner	

ORDER


Learned PCS Mr. Dhiren Dave present for Original Petitioner. Learned PCS Mr. S.K. Jain present for Original Respondents no. 1, 2, 7 and 8.

Reply filed in IA 189/2017.

Heard arguments of both sides in IA 189/2017.

Order reserved in IA 189/2017.

List the main matter on 21.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of August, 2017.